

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:1650  
ANSWERED ON:01.12.2006  
MICRO INSURANCE  
Tripathy Shri Braja Kishore

**Will the Minister of FINANCE be pleased to state:**

- (a) whether Insurance Regulatory & Development Authority (IRDA) has; proposed to ease norms for micro insurance;
- (b) if so, the details in this regard;
- (c) whether any guidelines or code of conduct for brokers and insurers has been finalized by IRDA;
- (d) if so, the details thereof; and
- (e) the manner by which customers interest is likely to be protected by such guidelines/code of conduct?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF FINANCE (SHRI PAWAN KUMAR BANSAL)

- (a): No, Sir.
- (b): Does not arise.
- (c): No, Sir. IRDA has reported that there are no guidelines or code of conduct prescribed separately for micro insurance.
- (d) & (e): Do not arise.